

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashtra Karve Marge, Pratishta Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 13/03/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

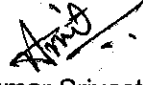
Before Shri Vikram Singh Yadav (Accountant Member) and
Shri Rahul Chaudhary (Judicial Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1	ITA No.723/Mum/2026	Suresh Kumar Pal	12/03/2026	H(SMC)	JM


Mrs. Milan R. Patil
LDC

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES
ORDERS LISTED FOR PRONOUNCEMENT ON 16/03/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI MAKARAND VASANT MAHADEOKAR (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	9127/Mum/2025	ACIT VS. Samnik General Trading Company P. Ltd.	10.3.2026	G	V.P.


(Amit Kumar Srivastava)
Sr. PS

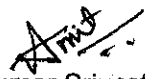
cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell

Date 13.03.2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

ORDERS LISTED FOR PRONOUNCEMENT ON 16/03/2026

BEFORE SHRI SAKTIJIT DEY (VP) AND SHRI JAGADISH (AM)					
S.No.	ITA no.	Appellant	Hrd. On	Bench	Author
1.	6488/Mum/2025	Gopalkrishna Narla Rao, Mumbai	22.1.2026	G	V.P.


(Amit Kumar Srivastava)
Sr. PS

Date 13.03.2026

- cc:1. Notice Board
2. Judicial Section
3. Member-Log Book
4. IT Cell

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-E, MUMBAI**

**BEFORE SHRI VIKRAM SINGH YADAV, HON'BLE ACCOUNTANT MEMBER
AND
SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER**

List of orders to be pronounced on 16th March, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	4828/M/25	Electronfab Engineering P. Ltd.	13/02/26	E	JM


**Saumya
Sr. PS**

Mumbai, Dt : 13/03/2026

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-G, MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI JAGADISH, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 16th March, 2026 (Monday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	5069/M/25 5070/M/25	Matruchhaya Commercial Premises Co-Op Society Ltd.	09/03/26	G	JM



**Saumya
Sr. PS**

Mumbai, Dt : 13/03/2026

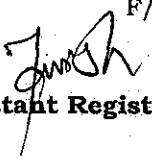
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI
ADDITIONAL LIST FOR FRIDAY 13.03.2026

COURT ROOM NO. (3)

Before S/Shri Amit Shukla, JM & Prabhash Shankar, AM

1-7 ITA 660 to 667/M/25

Sabri Jani Associates (for Clarification)

F/-

Assistant Registrar
d/21